

**Title:** Demand to pay the due returns to the investors of the Mutual Fund Scheme - 1992 of the Indian Bank.

श्री किरौट सोमैया (मुम्बई उत्तर-पूर्व) : माननीय उपाध्यक्ष महोदय, मैं आपके माध्यम से सरकार का ध्यान आकर्षित करना चाहता हूँ। आज ३० नवम्बर को इंडियन बैंक की जो म्यूचुअल फंड की स्कीम थी, जिसे १९९२ में लांच किया गया था, उसका नाम इंड प्रकाश स्कीम है। देश भर में खास तौर से महाराष्ट्र, कर्नाटक, आंध्र प्रदेश, तमिलनाडु आदि प्रांतों के लगभग एक लाख पांच हजार छोटे इन्वेस्टर्स ने इसमें पैसे लगाये थे। १९९२ में इंडियन बैंक जो गवर्नमेंट का बैंक है, ने प्रॉमिस किया था कि वह दस रुपये की म्यूचुअल फंड की यूनिट का ३० नवम्बर, १९९९ को तीस रुपये देगा। लेकिन आज इंडियन बैंक ने डिक्लेयर किया है कि वह इन्वेस्टर्स को सिर्फ १७ रुपये देगा। जिसके कारण छोटे इन्वेस्टर्स को लगभग ७० करोड़ रुपये का नुकसान हो रहा है। हम इस मामले को सेबी और रिजर्व बैंक के पास लेकर गये थे। सेबी ने इंडियन बैंक को डायरेक्टिव दी है कि उन्हें प्रति यूनिट तीस रुपये देना चाहिए। मैं आपके माध्यम से सरकार से प्रार्थना करना चाहता हूँ कि आज इस स्कीम का अंतिम दिन है। यदि आज सरकार ने इस पर ध्यान नहीं दिया या कोई डायरेक्टिव नहीं दी तो एक लाख पांच हजार छोटे इन्वेस्टर्स का ७० करोड़ रुपये का नुकसान होगा और सरकार के नेशनलाइज्ड बैंक की क्या क्रेडिबिलिटी होगी। इसी प्रकार का आदेश सरकार ने पहले स्टेट बैंक ऑफ इंडिया और केनरा बैंक की ऐसी ही म्यूचुअल फंड की स्कीमों में दिया था। मेरी आपके माध्यम से माननीय वित्त मंत्री जी से प्रार्थना है कि वह स्थिति स्पष्ट करें।

SHRI PRIYA RANJAN DASMUNSI : Sir, I would like to draw the attention of the House, through you, to a very important matter. I hope, the Government will take a note of it. On 23rd November from late afternoon onwards, almost all the Televisions, including Doordarshan, in particular, did say that the Head of the Commission on Kargil, Shri Subramaniam, had submitted the report on Kargil to the Government.

MR. DEPUTY-SPEAKER: Shri Dasmunsi, your subject is reservation of SCs, STs and OBCs in view of the latest Supreme Court judgment on reservation quota.

SHRI PRIYA RANJAN DASMUNSI : Sir, I gave the notice today on the Kargil issue. I do not know what development is there. ... (Interruptions) Yesterday, I spoke on Rajivji. ... (Interruptions)

MR. DEPUTY-SPEAKER: Your notice for this subject was received at 1005 hours.

SHRI PRIYA RANJAN DASMUNSI : If you do not allow me, I will not speak.

MR. DEPUTY-SPEAKER: Your subject is listed here. It is about Scheduled Castes and Scheduled Tribes.

... (Interruptions)

MR. DEPUTY-SPEAKER: Let me talk to him.

SHRI PRIYA RANJAN DASMUNSI : This was on a different date. I will just clarify it. I gave the notice on the reservation issue, dating 30th, two days before. But I gave the notice on Rajivji's issue yesterday.

The Speaker told me, "Your issue about reservation should be taken up today." I said, "No, I did not give a notice about it." So, I took it up yesterday and I thought that my notice has lapsed.

MR. DEPUTY-SPEAKER: I am not aware of your notice. I am only aware of the notice already given by you at 1005 hours.

... (Interruptions)

MR. DEPUTY-SPEAKER: You have given your notice after 10 o'clock. If you want, you can speak on this subject.

SHRI PRIYA RANJAN DASMUNSI : No, Sir. I cannot talk on this matter today. I thought that since the Speaker did not allow it yesterday, I thought that it had lapsed.

MR. DEPUTY-SPEAKER: I am sorry. The notice has not come by 10 o'clock.

नागर विमानन मंत्रालय में राज्य मंत्री (प्रो. चमन लाल गुप्त): जैसे भी सीनियर मैम्बर्स को जीरो-आवर में नहीं बोलना चाहिए, बल्कि जूनियर मैम्बर्स को अवसर देना चाहिए।

Let others speak.

SHRI PRIYA RANJAN DASMUNSI : I only learnt from you. ... (Interruptions)

Sir, this matter is also very important.

MR. DEPUTY-SPEAKER: I will come to you after completion of the list.

SHRI PRIYA RANJAN DASMUNSI : I will take only two minutes.

MR. DEPUTY-SPEAKER: No; it will be only after completion of the list.

Whatever has been mentioned by Shri Priya Ranjan Dasmunsi about the Table Office will not form part of the debate.

श्री गिरधारी लाल भार्गव (जयपुर) : माननीय उपाध्यक्ष महोदय, राजस्थान में इस समय अकाल पड़ा है। भारत सरकार ने राजस्थान सरकार को पैसा दिया है, लेकिन राजस्थान सरकार ने २६ जिलों में किसानों को एक भी पैसा नहीं दिया है।

उपाध्यक्ष महोदय : भार्गव जी, आपका विषय तो इलैक्ट्रिसिटी चार्जिंग में एनहान्समेंट के संबंध में है।

श्री गिरधारी लाल भार्गव: उपाध्यक्ष महोदय, इलैक्ट्रिसिटी चार्जिंग के एनहान्समेंट से किसानों पर ही मार पड़ी है। मैं अपने उसी विषय पर बोल रहा हूँ।

उपाध्यक्ष महोदय : आप तो अकाल पर बोल रहे हैं।

श्री गिरधारी लाल भार्गव: उपाध्यक्ष महोदय, मेरा निवेदन करना यह है कि ... (व्यवधान)

उपाध्यक्ष महोदय : भार्गव जी, आप बैठ जाइए। रिकॉर्ड न किया जाए।

(Interruptions)\*

MR. DEPUTY-SPEAKER: Your subject is about `enhancement in electricity charges".

... (Interruptions)

MR. DEPUTY-SPEAKER: I disallowed Shri Dasmunsi who spoke before you.

... (Interruptions)

MR. DEPUTY-SPEAKER: I will not allow.

... (Interruptions)

MR. DEPUTY-SPEAKER: You have given notice about enhancement in electricity charges. That also is a State subject.

... (Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record. Now, Shri Lakshman Seth.

(Interruptions)\*

MR. DEPUTY-SPEAKER: Shri Bhargava, please do not interrupt.

... (Interruptions)

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\* Not Recorded